

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 16 /Apptt.

26th September, 2014

Consequent upon attachment of three Assistant Registrars (Non-Judicial) namely Sri Sumit Mitra, Sri Manindra Kumar Pandey and Sri Sudarshan Aind as Court Masters to Hon'ble Judges of this Court, Hon'ble the Acting Chief Justice, exercising the powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, has been pleased to re-allocate the works of aforesaid three Assistant Registrars (Non-Judicial) to following Assistant Registrars (Non-Judicial) in the manner mentioned in column No. 3 against their names, in addition to their own duty, till further order:-

Sl. No.	Name of the Officers with designation	Work /duties to be assigned
1.	2.	03
01.	Sri Rajesh Kumar, Assistant Registrar (Non-Judicial) -XXII	Arbitration Appeal Section/ Dispatch Section (Civil)/ Civil Stamp Reporting/Dispatch Section (Criminal)
02.	Sri Dhananjay Kumar Shashi, Assistant Registrar (Non-Judicial) -XXVI	Rules & Stastical Section Section-cum-Inspection Cell
03.	Sri Sudhir Prasad, Assistant Registrar (Non-Judicial) -XXXII	Supreme Court Appeal / Decree Section

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,

Sd/- A. K. Choudhary
Registrar General

Memo No. _____ /Apptt. dated Ranchi, the 26th September, 2014

Copy forwarded to the Office of the Registrar General/ Registrar (Administration) /Registrar (Vigilance) /c / Registrar (Establishment) / the P.P.S. to Hon'ble the Chief Justice/ All Joint Registrars / the Deputy Registrar (Protocol) / All Deputy Registrars /Incharge P.As' Section / All Assistant Registrars / Incharge Court Masters' Section / Court Officer / Stamp Reporter / Oath Commissioner / All Section Officers of the High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

Sd/- A. K. Choudhary
Registrar General

Memo No. 11200 - 201 /Apptt. dated Ranchi, 26th September, 2014

Copy forwarded to the Central Project Co-ordinator, e-courts' Project and / the Deputy Registrar (protocol) High Court of Jharkhand, Ranchi for uploading the same on the website of the Court.


26.09.14.
Registrar General